

Gas Pipeline From Oman

*58. SHRI SHANKERSINH VAGHELA: Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

(a) whether the techno-economic feasibility of gas pipeline from Oman to India has been established;

(b) if so, the quantum of gas likely to be delivered through this pipeline;

(c) the first landfall point of this pipeline in India; and

(d) the requirements of gas as projected by the various states?

THE MINISTER OF STATE OF THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): (a) and (b). The phase I of the feasibility study for transporting 57.0 MMSCMD of gas from Oman to India has been completed by the Oman Oil Company.

(c) The land fall point will be decided on techno-economic considerations.

(d) A total demand of 260 MMSCMD has been registered with GAIL from the various States.

Allocation of Water to Delhi

*59. SHRI ATAL BIHARI VAJPAYEE:
KUMARI FRIDA TOPNO:

Will the Minister of WATER RESOURCES be pleased to state:

(a) whether the Union Government have received any request from the Government

of National Capital Territory of Delhi regarding releasing of more water to Delhi from Haryana;

(b) if so, the action taken by the Union Government thereon;

(c) whether the Government of National Capital Territory of Delhi has also urged the Union Government to set up a upper Yamuna River Board,

(d) if so, the response of the Union Government thereto; and

(e) the steps taken or proposed to be taken by the Union Government to provide due share of river water to Delhi?

THE MINISTER OF WATER RESOURCES AND MINISTER OF PARLIAMENTARY AFFAIRS (SHRI VIDYACHARAN SHUKLA): (a) and (b). Yes, Sir. Union Government have been receiving request from Delhi for releasing more water to Delhi from Haryana. Such requests have been referred to Haryana for favourable consideration.

(c) and (d). The co-basin States of Yamuna basin have agreed in principle to set up an Upper Yamuna River Board A headed by Member (WP), Central Water commission with members from the co-basin states has prepared the draft constitution and function of the Upper Yamuna River Board.

(e) Delhi is already receiving its due share of surplus Ravi-Beas waters from Bhakra Beas Management Board through Bhakra Main Line and Canal systems in Punjab and Haryana Allocation of Yamuna waters upto Okhla based on mean annual availability has been discussed by the co-basin states. There has been a general